

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 142 OF 2016 IN
APPEAL NO. 294 OF 2015**

Dated: 8th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

SRM Power Pvt. Ltd.

.... Appellant(s)

Vs.

Bangalore Electricity Supply Co. Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Vivek P. Mohanty
Mr. Ankit Shah

Counsel for the Respondent(s) : Ms. Manasi Kumar
Ms. Trisha Ray Chaudhuri for R-2 & R-4

ORDER

**IA NO. 142 OF 2016
*(Appl. for filing additional documents)***

We have heard learned counsel for the parties. This application will be heard at the time of final hearing of the appeal.

List this application along with main appeal for hearing on **11.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt